COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 390 OF 2017 & IA NOS. 725 & 1063 OF 2017</u>

Dated: 13th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Limited Appellant(s)

Vs.

Patran Transmission Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ishan Bisht

Mr. Aditya Singh

Counsel for the Respondent(s) : Ms. Poonam Verma

Ms. Nishtha Kumar for R-1

Ms. Ranjana Roy Gawai

Ms. Vasudha Sen

Ms. Sreevita Ghosh for R-20

Mr. Nikunj Dayal for R-24

Mr. M. G. Ramachandran Ms. Poorva Saigal for R-28

<u>ORDER</u>

It is stated that there is bereavement in the family of learned counsel for the appellant.

List the matter on <u>20.12.2017.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member